

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 232
CP-17/ND/2024

IN THE MATTER OF:

Pravar Srivastava ... **Appellant/Petitioner**

Versus

Surjivan Health Resort Pvt. Ltd. & Ors. ... **Respondent**

Under Section: 241- 242 Comp. Act.

Order delivered on 19.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Petitioner : Adv. Tuhin, Adv. Advitiye Tiwari, Adv. Pranay
Sarkar, Adv. Niyati Pathak

For the Respondent : Adv. Sanjeev Bajaj for R-1 & R-2

HYBRID HEARING (PHYSICAL & VC)

ORDER

As prayed by the Ld. Counsel appearing for the Respondent Nos 1 & 2 four weeks' time is granted for filing the reply.

There is no appearance on behalf of the Respondent Nos. 3 to 8, thus the proceedings qua them are set ex parte.

List 12.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)